

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 6922 of 2020

Balram Mahto --- --- Petitioner  
Versus  
The State of Jharkhand --- --- Opposite Party

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**

Through: Video Conferencing

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For the Petitioner : Mr. Rakesh Kumar, Advocate  
For the State : Mr. Santosh Kumar Shukla, A.P.P

03/26.03.2021

Learned counsel for the petitioner seeks permission to withdraw this application since petitioner has already surrendered before learned trial court.

In view of the submission made, the instant application is dismissed as withdrawn.

(Aparesh Kumar Singh, J)

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